## GOVERNMENT OF INDIA PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:1979 ANSWERED ON:05.12.2012 POSTS LYING VACANT Bhagat Shri Sudarshan;Das Gupta Shri Gurudas;Kashyap Shri Virender;Lingam Shri P.;Mani Shri Jose K.;Punia Shri P.L. ;Rathwa Shri Ramsinhbhai Patalbhai

## Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether more than 10 percent of the reserved category posts in Central Government departments are lying vacant;

(b) if so, the details of the total number of Central Government employees in different categories and out of which the percentage of SC, ST and OBC employees;

(c) the steps being taken to fill up these vacant posts;

(d) whether several Ministries have appointed employees/workers on contractual basis circumventing compliance under reservation regulations; and

(e) if so, the reasons therfor along with measures taken in this regard?

## Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (SHRI V. NARAYANASAMY)

(a): The data about number of reserved posts and vacancies therein is not centrally maintained.

(b): As per information received from various Ministries/ Departments, the representation of SCs, STs and OBCs in posts and services of the Central Government as on 1.1.2011 is as under:-

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Group Total SCs STs OBCs
Employees No. of % No. of %
No. of %
SCs STs OBCs
A
77455 8922 11.5 3732 4.8 5357 6.9
B
190134 28403 14.9 11357 6.0 13897 7.3
C 2264795 370557 16.4 174562 7.7 346433 15.3
D 396478 77704 19.6 27595 7.0 71801 18.1
(Excluding
Safai-
Karam-
charies)
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D 479834 110515 23.0 32791 6.8 81468 17.0 (including Safai-Karamcharies)

Note:- It does not include information in respect of two Ministries.

(c): The instructions exist that if sufficient number of suitable SC/ST/OBC candidates are not available to fill up vacancies reserved for them in the first attempt of recruitment, a second attempt should be made for recruiting suitable candidates belonging to the concerned category in the same recruitment year or as early as possible before the next recruitment to fill up these vacancies so that backlog reserved vacancies are not created. If, even after making such efforts, the reserved vacancies are not filled and backlog reserved vacancies are carried forward to the subsequent recruitment year, concerted efforts should be made to fill up the backlog reserved vacancies as soon as possible.

Apart from it, the Government of India has been launching Special Recruitment Drives to fill up the backlog reserved vacancies of Scheduled Castes and Scheduled Tribes from time to time in the services and posts of Central Government. The last such Drive was launched on November 19, 2008 to fill up the backlog reserved vacancies of SCs, STs and OBCs. There were a total of 77520 backlog reserved vacancies (SCs 24744, STs 29955 and OBCs 22821). Out of which 45438 vacancies (SCs 16690, STs 15802 and OBCs 12946) have been filled up, so far.

(d) & (e): Instructions exist that reservation is applicable also to all temporary appointments made for 45 days or more, having all the ingredients of direct recruitment even if the appointment is termed as on "Contract basis."